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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ W.P.(C) 9115/2020 & CM APPLS. 31386-87/2021, 4169/2022,
17657/2022

NATIONAL M.SC. MEDICAL TEACHERS ASSOCIATION
(REGD)

Petitioner

Through: Mr. Avnish K. Sharma, Advocate.

versus

NATIONAL MEDICAL COMMISSION & ORS. Respondent

Through: Mr. T. Singhdev, Ms. Anum Hussain,
Mr. Abhijit Chakravarty, Mr.
Aabhaas Sukhramani, Mr. Bhanu
Gulati and Mr. Tanishq Srivastava,
Advocates for NMC.

Ms. Monika Arora, CGSC with Mr.
Yash Tyagi, Advocate for UOI.

Mr. Ashok Nijhawan, Mr. Arun and
Mr. Rohan Sharma, Advocates for
R-4.

+ W.P.(C) 10633/2020

ASSOCIATION OF PHDS IN MEDICAL SCIENCES(REGD)

..... Petitioner

Through: Mr. Kumar Rajesh Singh, Advocate.

versus

NATIONAL MEDICAL COMMISSION & ANR. Respondent

Through: Mr. T. Singhdev, Ms. Anum Hussain,
Mr. Abhijit Chakravarty, Mr.
Aabhaas Sukhramani, Mr. Bhanu
Gulati and Mr. Tanishq Srivastava,
Advocates for NMC.

Mr. Vikram Jetly, CGSC with Ms.
Shreya Jetly, Advocate for R-2.

Mr. Shivendra Singh, Advocate for R-3.

Mr. Ashok Nijhawan, Mr. Arun and
Mr. Rohan Sharma, Advocates for
R-4.

W.P.(C) 9115/2020 & connected matters

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+ W.P.(C) 8161/2021 & CM APPL. 25361/2021

RAKESH KUMAR & ORS. Petitioner
Through: Mr. Avnish K. Sharma, Advocate.

versus

NATIONAL MEDICAL COMMISSION & ANR. Respondent
Through: Mr. T. Singhdev, Ms. Anum Hussain,
Mr. Abhijit Chakravarty, Mr.
Aabhaas Sukhramani, Mr. Bhanu
Gulati and Mr. Tanishq Srivastava,
Advocates for NMC.
Ms. Monika Arora, CGSC with Mr.
Yash Tyagi, Advocate for UOI.

+ W.P.(C) 11452/2021 & CM APPLS. 35255/2021, 42699/2021,
43077/2021

ANAND SWAROOP & ORS. Petitioner
Through: Mr. Animesh Kumar, Mr. Nishant
Kumar, Ms. Charu Modi and Mr.
Saurabh Singh, Advocates.

versus

NATIONAL MEDICAL COMMISSION & ORS..... Respondent
Through: Mr. T. Singhdev, Ms. Anum Hussain,
Mr. Abhijit Chakravarty, Mr.
Aabhaas Sukhramani, Mr. Bhanu
Gulati and Mr. Tanishq Srivastava,
Advocates for NMC.
Mr. Jivesh Tiwari, Ms. Samiksha and
Mr. Aniruidh, Advocates for R-2.

+ W.P.(C) 14101/2021 & CM APPL. 44488/2021

DR. RITESH KUMAR Petitioner
Through: Mr. Avnish K. Sharma, Advocate.
versus

W.P.(C) 9115/2020 & connected matters

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NATIONAL MEDICAL COMMISSION & ANR..... Respondent

Through: Mr. T. Singhdev, Ms. Anum Hussain,
Mr. Abhijit Chakravarty, Mr.
Aabhaas Sukhramani, Mr. Bhanu
Gulati and Mr. Tanishq Srivastava,
Advocates for NMC.
Ms. Monika Arora, CGSC with Mr.
Yash Tyagi, Advocate for UOI.

+ W.P.(C) 1368/2022& CM APPL. 3982/2022, 50999/2022

ASSOCIATION OF CLINICAL BIOCHEMISTS AND
MICROBIOLOGISTS- ACMB (REGD). Petitioner

Through: Mr. Jay Savla, Senior Advocate with
Mr. Jasdeep Singh Dhillon, Advocate.

versus

NATIONAL MEDICAL COMMISSION & ORS..... Respondent

Through: Mr. T. Singhdev, Ms. Anum Hussain,
Mr. Abhijit Chakravarty, Mr.
Aabhaas Sukhramani, Mr. Bhanu
Gulati and Mr. Tanishq Srivastava,
Advocates for NMC.
Mr. Apoorv Kurup and Mr. Ojaswa
Pathak, Advocates for UGC.

+ W.P.(C) 1607/2022 & CM APPLS. 4626/2022, 8761/2022

ALL INDIA PRE AND PARA CLINICAL MEDICOS
ASSOCIATION Petitioner

Through: Ms. Mrinmoi Chatterjee, Advocate.

versus

UNION OF INDIA & ORS. Respondent

Through: Mr. T. Singhdev, Ms. Anum Hussain,
Mr. Abhijit Chakravarty,
Mr. Aabhaas Sukhramani, Mr. Bhanu

W.P.(C) 9115/2020 & connected matters

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Gulati and Mr. Tanishq Srivastava,
Advocates for NMC.

Mr. Avinash K. Shrama, Advocate for
R-3.

Ms. Monika Arora, CGSC with Mr.
Yash Tyagi, Advocate for UOI.

Mr. Jay Savla, Senior Advocate with
Mr. Jasdeep Singh Dhillon, Advocate.

+ W.P.(C) 7927/2022 & CM APPL. 25152/2022

CHAHAT CHOUDHARY

..... Petitioner

Through: Mr. Vishal Kalra and Mr. Vicky
Rexwal, Advocates.

Versus

NATIONAL MEDICAL COMMISSION AND ORS..... Respondent

Through: Mr. T. Singhdev, Ms. Anum Hussain,
Mr. Abhijit Chakravarty, Mr.
Aabhaas Sukhramani, Mr. Bhanu
Gulati and Mr. Tanishq Srivastava,
Advocates for NMC.

Mr. Shubham Bhalla, Ms. Ragini
Sharma and Mr. Sumeir Ahuja,
Advocates for R-4.

Ms. Monika Arora, CGSC with Mr.
Yash Tyagi, Advocate for UOI.

CORAM:

HON'BLE MR. JUSTICE SANJEEV SACHDEVA

HON'BLE MR. JUSTICE VIKAS MAHAJAN

ORDER

10.04.2023

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1. The Hon'ble Division Bench could not assemble, as Hon'ble



Mr. Justice Sanjeev Sachdeva is on leave today.

2. Re-notify on 26.04.2023.

BY ORDER

APRIL 10, 2023
NA

COURT MASTER

W.P.(C) 9115/2020 & connected matters

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